

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 187 OF 2017

Dated: 19th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Green Energy Association

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury for
Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Ms. Shruti Awasthi
Ms. Saroj Bala for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk